

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 2375
TO BE ANSWERED ON 19/12/2025

ROADS CONSTRUCTION UNDER PMGSY IN TAMIL NADU

2375 Shri R. Dharmar:

Will the Minister of Rural Development be pleased to state:

- (a) the number of roads constructed and projects completed under the Pradhan Mantri Gram Sadak Yojana (PMGSY) in Tamil Nadu, along with the total financial allocation and expenditure incurred for these projects so far;
- (b) steps taken to address challenges in rural road construction, such as delays in implementation, budget constraints and land acquisition issues, particularly in remote areas of Tamil Nadu; and
- (c) the timeline by which Government plans to achieve full rural road connectivity in Tamil Nadu under the PMGSY and the steps being taken to accelerate progress in underdeveloped regions?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)

(a): A total of 10,368 roads of 26,647 km road length have been sanctioned under various interventions/verticals of Pradhan Mantri Gram Sadak Yojana (PMGSY) in the State of Tamil Nadu. Out of these, a total of 10,250 roads of 26,120 km road length have been completed, while 118 roads of 342 km road length are at various stages of execution. The State has already completed all the sanctioned projects under PMGSY-I and PMGSY-II.

The details of sanctioned, completed and balance road projects under various interventions/verticals of PMGSY in the State of Tamil Nadu till 13.12.2025 are as below:

Name of intervention/vertical	Sanctioned		Completed		Balance*	
	No. of Roads	Road length (km)	No. of Roads	Road length (km)	No. of Roads	Road length (km)
PMGSY-I	7,678	16,319.53	7,678	16,168.39	0	-
PMGSY-II	860	2,940.41	860	2,936.46	0	-
PMGSY-III	1,826	7,377.06	1,712	7,015.64	114	331.41
PM-JANMAN	4	10.96	-	-	4	10.96
Total:	10,368	26,647.97	10,250	26,120.50	118	342.37

*Balance road length is less than the difference of sanctioned and completed length due to the reasons that some projects were completed with less than the sanctioned length due to reduction in road length, change in alignment, construction of part length by other agencies, etc.

The allocation of funds to the State for implementation of PMGSY depends, inter-alia, on works in hand, execution capacity of the State and unspent balance of previous year(s) available with the State. Since inception, a total of Rs. 7126.53 Crore of central share has been released to the State government of Tamil Nadu and the State has incurred expenditure of Rs. 10,189 Crore (including State share) towards implementation of the programme.

(b) & (c): Rural roads being a State subject, the Ministry provides regular and adequate budgetary support to the States, including Tamil Nadu, for implementation of works under the PMGSY. The responsibility for execution and timely completion of works rests with the respective State Governments. The implementation of rural road projects under PMGSY is closely monitored through the Online Management, Monitoring and Accounting System (OMMAS) and reviewed in various forums, including Regional Review Meetings (RRMs), Performance Review Committee (PRC) meetings, Pre-Empowered/Empowered Committee meetings, monthly or periodic review meetings with the States, and special review meetings held by the Secretary, Additional Secretary, and Joint Secretary of the Ministry with Chief Secretaries and Principal Secretaries of the States, as and when required.

To address challenges relating to delays, capacity constraints, land availability and quality of work, the Ministry has taken several measures. The States are required to ensure availability of encumbrance-free land prior to sanction work. Adequate funds are released to the States in a timely manner based on physical and financial progress of works, subject to fulfillment of programme guidelines. Bidding document provisions have been rationalized to facilitate wider participation and timely award of works. Further, training programmes are imparted to field engineers, contractors, and their staff to strengthen technical and managerial capacities.

Additionally, independent quality monitoring is carried out through State Quality Monitors and National Quality Monitors to ensure adherence to prescribed standards and timely completion of work.

In the State of Tamil Nadu, all projects sanctioned under PMGSY-I and PMGSY-II have already been completed. Works under PMGSY-III and PM-JANMAN are ongoing at various stages of execution. The extended timeline for the completion of the ongoing PMGSY-III works is March, 2026 and of PM-JANMAN is March 2028.

Under PMGSY IV programme (2024-2029), the States have conducted survey using Gram Sadak Survey application and uploaded the details of 40,547 habitations (8 habitations in Tamil Nadu) as unconnected habitations. The timeline for completion of works under PMGSY-IV is March, 2029.
